

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:992

ANSWERED ON:08.12.2003

DUTY FREE SHOPS AT AIRPORTS

M.H. AMBAREESH;S. AJAYA KUMAR;VARKALA RADHAKRISHNAN

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Airports Authority of India (AAI) propose to call tenders for running Duty Free Shops at various airports in the country;
- (b) if so, the details thereof;
- (c) whether AAI have decided to ban India Tourism Development Corporation (ITDC) from bidding for these shops;
- (d) if so, the reasons therefor;
- (e) whether the Government propose to review this decision; and
- (f) if not, the steps taken by the Government to ensure that these shops are not dominated by Multi-National Companies?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION ( SHRI RAJIV PRATAP RUDY )

(a) & (b) Airports Authority of India (AAI) has invited tenders for development and running of Additional Duty Free shops at Delhi, Kolkata, Chennai, Bangalore, Hyderabad, Ahmedabad, Calicut, Goa and Trichy Airports.

(c) & (d) As per Commercial Policy of AAI, the tender is not to be issued to a party having outstanding dues. India Tourism Development Corporation (ITDC) is having outstanding dues amounting to Rs.19.05 crores and as such they are not entitled to participate in the tender bids.

(e) & (f) At present there is no proposal to review since the proposed tenders for additional Duty Free Shops are based on global competitive bidding basis. ITDC, however, will be continuing with the existing Duty Free Shops allotted to them.